

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 289/TT/2013

Date: 10.12.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject : Approval of Transmission Tariff for **400 kV Vadodara-Pirana T/L alongwith associated bays at Pirana S/S** (for direct inter-connection with 400 kV D/C Vadodara Asoj T/L under interim contingency scheme) under Transmission System for IPP Generation projects in Madhya Pradesh & Chhattisgarh in Western Region for tariff block 2009-14 period.

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 24.12.2013:-

- i. Actual DOCO of the Asset covered in the petition;
- ii. Detailed computation of FR estimates including the details of Assets (name of assets/equipment/date of order/ quantity and value) which were considered for preparing the basis of estimates, the price levels at which these estimates were prepared, the indices at the time of preparation of FR, at the time of order and at the time of COD;
- iii. Detailed status of other assets/ elements mentioned in the investment approval;
- iv. Detailed break-up of additional capital expenditure.

Yours faithfully,

Sd/-
(P. K. Sinha)
Assistant Chief (Legal)